

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2790 of 2020

Deepak Prasad Petitioner
Versus
The State of Jharkhand & Anr. Opposite Parties

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Nilesh Kumar, Advocate
For the State : A.P.P.

02/24.07.2020 The present anticipatory bail application is taken up today through Video conferencing.

Learned A.P.P. is directed to procure updated case diary of the present case from his/her end.

Put up this case under the same heading after two weeks along with A.B.A. No.2757 of 2020.

(Rajesh Shankar, J.)

Rohit